

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE AT CHENNAI.**

**Original Application No.240 of 2024.**

Tribunal on its own motion SUO MOTU

based on the News Item in the Hindu

Chennai Edition Dt: 19.08.2024 titled

**“Invasive fish species in Korattur  
lake pose threat to native breeds, ecosystem”**

**Vs**

The Chief Secretary to Govt. of

Tamil Nadu, Chennai and Others.

...Respondents.

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**Advocate  
Thiru.S. Sai Sathya Jith,  
Advocate, Chennai.**



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**With**

The Chief Secretary to Govt. of Tamil Nadu,  
Chennai and Others.

...Respondents.

**REPORT FILED ON BEHALF OF THE FOURTH RESPONDENT –  
TAMIL NADU POLLUTION CONTROL BOARD**

I, S.Palanisamy, Son of Thiru.S.Santhappan, aged about, 59 year, having office at No.76, Mount Salai, Guindy, Chennai 600 032, do hereby solemnly affirm and sincerely state as follows:

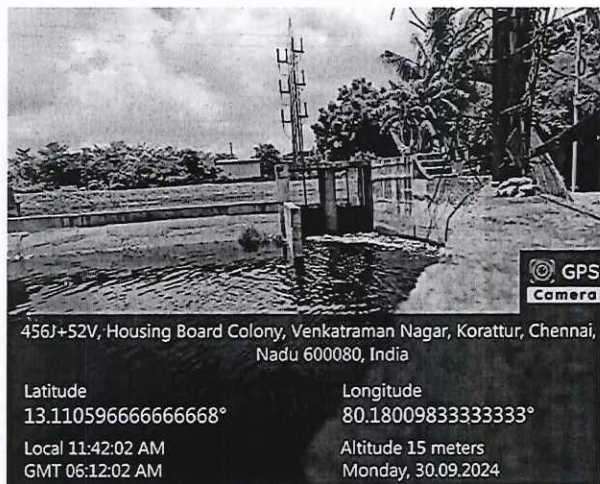
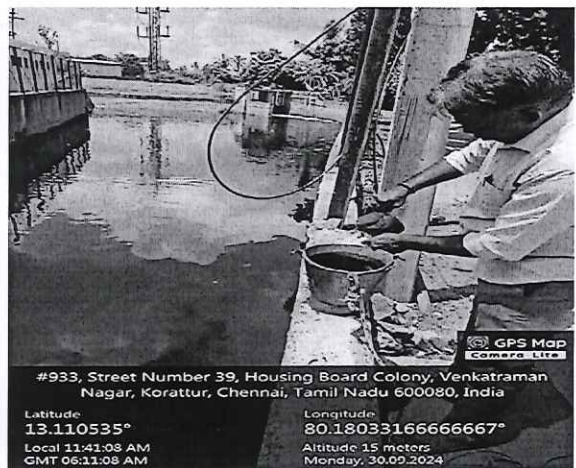
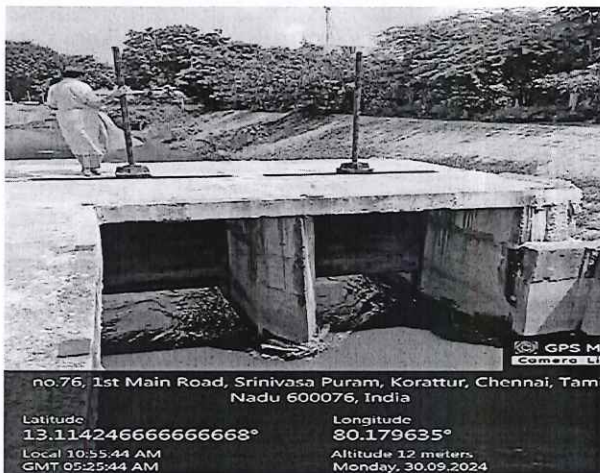
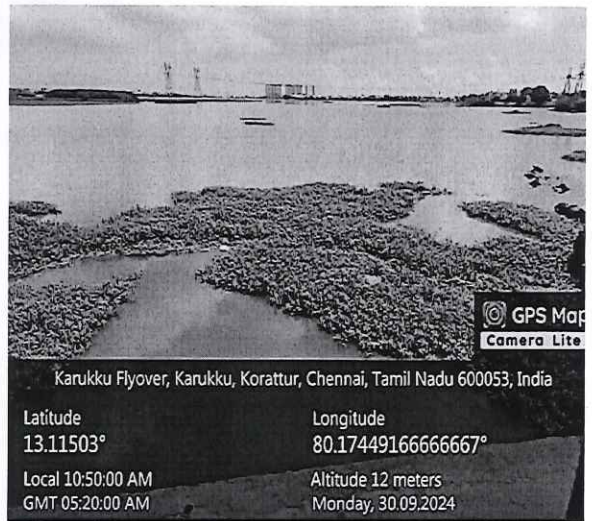
1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am authorized to file this report on behalf of the fourth respondent and as such I am well acquainted with the facts of the case from the records available at office.
2. It is respectfully submitted that the Hon'ble NGT, (SZ) has admitted a Suo Motu based on the news item published in the English daily, "The Hindu", Chennai edition dated 19th August, 2024, titled "Invasive fish species in Korattur lake pose threat to native breeds, ecosystem". It is reported that invasive fish species like "plecos" destabilise the ecosystem in the water body and affects the native Indian fish species causing ecological disturbances.
3. It is respectfully submitted that Korattur Lake is bounded southern side by the Chennai – Arakkonam railway line followed by Ambattur Industrial Estate (North Phase) and the other three sides are surrounded by residential and commercial areas of Zone 7 (Ambattur) of Greater

  
**JOINT CHIEF ENVIRONMENTAL ENGINEER**  
**TAMIL NADU POLLUTION CONTROL BOARD**  
 No.76, MOUNT SALAI, GUINDY,  
 CHENNAI 600 032.

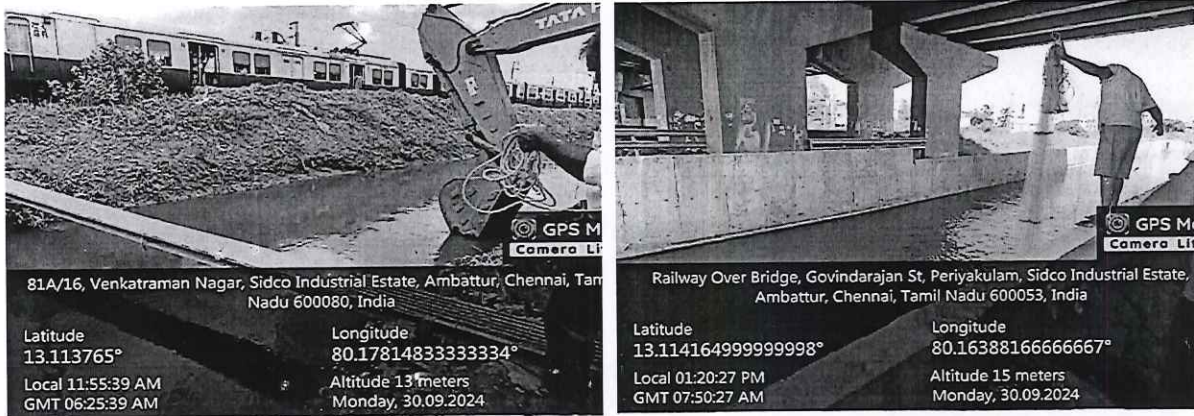
- Chennai Corporation. A canal called Ambattur lake surplus canal which flows through SIDCO Industrial Estate (North Phase) is used to discharge the surplus water from Ambattur Lake to Korattur Lake during monsoon season through two culverts, one near the DTP colony at the western end of the lake and another at the Eastern end of the lake.
4. It is respectfully submitted that the total extent of the SIDCO Industrial Estate, Ambattur is 1430 acres (North Phase and south Phase). Totally 2976 industrial sheds/plots are located in Ambattur Industrial Estate.
  5. It is respectfully submitted that for the management of sewage and trade effluent generated from the industrial units in Ambattur Industrial Estate, SIDCO has installed two Common Sewage Treatment Plants (CSTP-2 MLD capacity plant at North Phase and 3 MLD capacity plant at South Phase) and a common CETP of capacity 200 KLD has been provided
  6. It is respectfully submitted that Tamil Nadu Pollution Control Board is taking samples from Korattur Lake on a monthly basis to ensure the water quality.
  7. It is respectfully submitted that the ROA of samples collected from March 2024 to August 2024 reveals the presence of BOD, COD, Faecal Coliform & Total Coliform indicating that the Ambattur Surplus Canal is contaminated with untreated sewage from the nearby unsewered areas.
  8. It is respectfully submitted that the Korattur lake was inspected by the TNPCB officials on 30.09.2024. It is submitted that during inspection no industrial effluent is being discharged into Korattur Lake. Samples were collected from 3 points inside the lake. It was observed that live fishes were found inside the lake. A part of Lake near the inflow points were covered by water hyacinths. Photos taken during inspection are attached in the annexure.
  9. It is respectfully submitted that TNPCB is closely monitoring the industries in Ambattur industrial Estate, effective operation & Maintenance of common sewage Treatment plant (CSTP) to achieve the treated sewage standards prescribed by the CPCB and Common

  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
CHENNAI-600 032.

Effluent Treatment Plant to achieve zero liquid discharge consistently to curtail the discharge of untreated / partially treated/ treated sewage / trade effluent into Ambattur surplus canal & Korattur Lake



*(Handwritten signature in blue ink)*  
 JOINT CHIEF ENVIRONMENTAL ENGINEER  
 TAMIL NADU POLLUTION CONTROL BOARD  
 No.76, MOUNT SALAI, GUINDY,  
 CHENNAI-600 032.



### Images taken during the time of Inspection

10. It is respectfully submitted that in light of the fact that the case is about the Invasive fish species in Korattur lake posing threat to native breeds and ecosystem, it is submitted that the said issue doesn't fall under the purview of the Tamil Nadu Pollution Control Board.

Therefore, it is humbly prayed that this Hon'ble Tribunal may be pleased to pass an order or such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

*S. S. 11/12/24*  
 JOINT CHIEF ENVIRONMENTAL ENGINEER  
 TAMIL NADU POLLUTION CONTROL BOARD  
 No.76, MOUNT SALAI, GUINDY,  
 CHENNAI-600 032.

### VERIFICATION

I, S.Palanisamy, Son of Thiru.S.Santhappan, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai having office at No., 76, Mount Salai, Guindy, Chennai, do hereby verify that the contents of above report are true to the best of my knowledge through records.

*S. S. 11/12/24*  
 JOINT CHIEF ENVIRONMENTAL ENGINEER  
 TAMIL NADU POLLUTION CONTROL BOARD  
 No.76, MOUNT SALAI, GUINDY,  
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THE FOURTH RESPONDENT –  
TAMIL NADU POLLUTION  
CONTROL BOARD**

**Advocate for Respondent: TNPCB  
Thiru.Sai Sathya Jith,  
Advocate, Chennai.**

**Date:11.12.2024**

**Date of Hearing on:06.01.2025**

